

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2831

ANSWERED ON:07.02.2014

MERGER OF DA WITH PAY

Bhadana Shri Avtar Singh;Yadav Shri Ranjan Prasad

Will the Minister of FINANCE be pleased to state:

- (a) the percentage of Dearness Allowance (DA) with respect to basic pay of the Central Government Employees as on date;
- (b) whether there is any proposal to merge 50 per cent DA into basic pay of Central Government Employees and Pensioners;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) With effect from 1st July, 2013, the rate of Dearness Allowance (DA) payable on the revised pay of Central Government employees is 90%.
- (b) No Sir.
- (c) In view of (b) above, the Question does not arise.
- (d) The Sixth Central Pay Commission did not recommend merger of DA with basic pay at any stage. This has been accepted by the Government vide Resolution dated 29th August, 2008.